

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45

CP/293(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: **MR. GIRISH SHANKERLAL DAGA V/S**
COMPROIND PRIVATE LIMITED

Section 271-273 of the Companies Act, 2013

ORDER

1. Mr. Vikram Nankani, Senior Counsel a/w Mr. Mayur Shetty, Mr. Chintan Gandhi, i/b Rajani Associates appeared for the Petitioner.
2. Mr. Aman Kacheria, Advocaes a/w Joshua Dsouza i/b Bulwark Solicitors for Respondent No. 2.
3. Ms. Sanidhya Arora, Advocate i/b Vashi and Vashi Advocates appeared for the Respondent no. 3.
4. Mr. Jahaan Dastur, counsel, instructed by M/s. Dastur Kalambi & Associates - for Respondent No. 4.
5. Learned Counsel for the Petitioner submits that they have filed one application and same is yet to be listed.
6. List this matter on **26.02.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)